

Cancellation of World Bank Loan

2313. SHRI RAJENDRA AGNIHOTRI : Will the Minister of POWER be pleased to state :

- whether the World Bank has threatened to cancel sanctioned loans to Power Sector;
- if so, the reasons therefor; and
- the steps being taken by the Government to avert the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) No, Sir.

- and (c). Do not arise.

Parle and Coca Cola Group

2314. SHRI SULTAN SALAHUDDIN QWAIISI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

- whether the Government have received any proposal from Parle, and Coca Cola group to set up a joint venture in the country;
- if so, the details thereof; and
- the action being taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) No, Sir.

- and (c) In view of (a) above, does not arise.

Allotment of Urea to A.P.

2315. SHRI RAMA KRISHNA KONATHALA : Will the Minister of CHEMICALS AND FERTILISERS be pleased to state :

- the details of allotment of Urea to Andhra Pradesh during Kharif and Rabi season of 1994-95;
- whether the Government have received any information regarding short supply of urea to the State;
- if so, the action taken thereon;
- whether there is any gap between requirement and supply; and
- if so, the reasons therefor and the action taken to meet the required disbursement of urea as per the Government allotments ?

THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI RAM LAKHAN SINGH YADAV) : (a) The season-wise ECA allocation vis-a-vis availability of urea during the year 1994-95 is as follows :

(figures in '000 MTs)

	ECA allocation	Availability.	%age
Kharif '94	907.04	887.20	98%
Rabi '94-95	1102.97	1147.62	104%

(b) to (e) The overall availability of urea in the state was adequate with reference to the assessed demand during 1994-95. However, temporary and localised shortage were reported from the state during Kharif '94. These shortage occurred due to change in the demand pattern induced by favourable weather cut back in production in Fertilizer Corporation of India's (FCI) Ramagundam plant and some slippages in arrival of imported urea.

The supply of urea to Andhra Pradesh was during Rabi 1994-95 by revival of production at the FCI Ramagundam plant which resulted in increased indigenous availability and, also by ensuring a step in the availability to the state from arrivals imported urea.

Import from Russia

2316. SHRI LOKANATH CHOUDHURY :
SHRIMATI VASUNDHARA RAJE :

Will the Minister of CHEMICALS AND FERTILISERS be pleased to state :

- whether the Government have banned the import of fertilizers from Russia;
- if so, the reasons therefor;
- the shortage of fertilizers, state-wise and
- the steps taken to meet the increasing demand of fertilizer in the country, State-wise details thereof ?

THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI RAM LAKHAN SINGH YADAV) : (a) No, Sir.

- Does not arise.

(c) and (d) At present urea is the only fertilizer under price, distribution and movement control of the Government. The allocation under the Essential Commodities Act (ECA), 1995 in Kharif '95 was 15% higher than Kharif '94. The percentage satisfaction of the ECA for the country as a whole was 101. Even in the case of few States such as Bihar, Maharashtra, Punjab, Orissa and West Bengal, where there was a shortfall ranging from 1% to 8%, the availability was adequate to support sales which were 14.6% higher in Kharif '95 as compared to Kharif '94. Temporary and localised shortages, as and when reported during this period, were met by rushing supplies from alternative sources.

The availability of other decontrolled phosphatic and potassic fertilizers, whose demand and supply is determined by the market forces, has been reported to the adequate.

In order to meet the increasing demands for urea, indigenous capacity augmentation schemes have been under-taken as per details given in the enclosed statement.

Statement

Details of fertilizer projects under implementation in the country

S. No.	Name of the Company/ Cooperative	Location	Estimated Capital Cost (In Rs. crores)	Production envisaged Product Capacity (In lakh MTPA)	Expected date of commis- sioning	Budgetary support (Rs. crores)
1	2	3	4	5	6	6
1.	Indian Farmers Fertiliser Cooperative Limited (IFFCO)	Aonla (U.P.) (Expansion)	960.00	Urea 7.26	01.01.1997	—
2.	Indian Farmers Fertiliser Cooperative Limited (IFFCO)	Kalol (Gujarat) (Expansion)	119.08	Urea 1.50	01.09.1997	—
3.	Indian Farmers Fertiliser Cooperative Limited (IFFCO)	Phulpur (U.P.) (Expansion)	993.00	Urea 7.26	20.01.1998	—
4.	National Fertiliser Ltd. (NFL)	Vijaipur (M.P.) (Expansion)	987.30	Urea 7.26	01.01.1997	—
5.	Madras Fertilisers Limited (MFL)	Manali (Madras) (Expansion)	487.47	Urea 0.76 NPK 1.84	30.06.1996	24
6.	Fertilizer & Chemicals Travancore Limited (FACT)	Udyogamandal, Kerala Ammonia (Replacement Plant)	618.00	Ammonia 2.97	31.03.1997	70
7.	National Fertilisers Limited (NFL)	Nangal, Punjab (de-bottlenecking)	50.00	Urea 1.81	01.11.1996	—
8.	Rashtriya Chemicals and Fertilisers Ltd. (RCF)	Thal, Phase I Mumbai, Phase II (Ammonia retrofit)	49.00 93.00	Urea 1.65 Urea 1.10	07.10.1996 November, 1997	—

Scheme under CRF in Assam

2317 SHRI PROBIN DEKA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the schemes under the Central Road Fund in Assam approved during each of the last three years:

(b) the schemes executed so far; and

(c) the time by which the remaining work is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRIM RAJASEKARAMURTHY) :
(a) to (c) The details are given in the attached statement.

Statement

Details of the schemes approved under Central Road Fund in Assam during 1992-93 1993-94 and 1994-95.

S. No.	Name of the Schemes sanctioned	Rate of sanction	Whether Completed or not	Target date of completion
1	2	3	4	5
1.	Rangapara to Borjuli under Tezpur Road Division.	29-6-94	No	Sept., 96
2.	Khanamukh to Kachubeel under Tezpur Road Division.	29-6-94	No	Sept., 96